

(d) the extent to which it will be fruitful for Indian movie production ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Yes, Sir.

(b) Mr. Robert Wise spoke extempore in a seminar on "Films for Television" organised by the Indian Institute of Mass Communication during the 9th International Film Festival of India. Mr. Wise spoke on problems related to the production of television programmes with special reference to films for television. He made no recommendation regarding production of feature films with Indo-US collaboration.

(c) and (d) Does not arise.

Votes secured by Candidates in Assam Elections

5784. SHRIMATI PRAMILA DANDA-VATE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased state :

(a) how many elected candidates secured less than 500 votes, less than 1000 votes and less than 5000 votes in the latest Assembly elections; and

(b) the statement of the percentages of votes polled in different constituencies ?

THE MINISTER OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : (a) According to the information furnished by the Election Commission the position is as under :-

- | | |
|---|---|
| (i) Number of elected candidates who secured less than 500 votes— | 3 |
| (ii) Number of elected candidates who secured less than 1000 votes but not less than 500 votes— | 8 |

(iii) Number of elected candidates who secured less than 5000 votes but not less than 1000 votes—

23

(b) A statement showing the percentage of votes polled in different constituencies is laid on the Table of the House.

[Placed in Library. See No. LT-6296/83]

Racketeering in LTC Scheme in BCCL

5785. SHRI R.P. DAS : Will the Minister of ENERGY be pleased to state :

(a) whether Government are aware of the large scale racketeering in the Leave Travel Concession Scheme in the Bharat Coking Coal Limited; and

(b) if so, what steps have been taken to stop it ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) and (b) Information is being collected and will be laid on the Table of the House.

Loss to Indian Drugs and Pharmaceuticals Ltd.

5786. SHRI B.V. DESAI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have granted substantial price increase for 13 basic drugs manufactured either exclusively or partially by the State-owned Indian Drugs and Pharmaceuticals Ltd.;

(b) whether it is also a fact that the IDPL with its investment running into Rs. 104 crores in its various bulk drugs and formulation plants all over the country has accumulated a loss of Rs. 75 crores upto 1981-82.;